Completion of Golden Quadrilateral National Highway Project

†1122 DR. PRABHA THAKUR: SHRI SANTOSH BAGRODIA: MISS ANUSUIYA UIKEY:

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Golden Quadrilateral National Highway Project would be completed on its scheduled time;
 - (b) if not, the reasons for it delay;
- (c) whether Government propose to extend some incentive on timely completion of the road project and to impose penalty in case of any delay in completion; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) and (b) 96% Golden Quadrilateral is targeted for completion by December, 2006. There have been delays in some contracts due to problems associated with acquisition of land, shifting of utilities, environment and forest clearances, law and order, poor performance of contractors etc.

(c) and (d) Provision of bonus for early completion and penalty for delay in completion has been made in most of the contracts.

The contract generally provides for bonus @1% per month subject to total upto 8% of the contract value. For delay in completion provision of liquidated damages (normally about 0.05% of contract value per day subject to maximum 10% of the final contract prices) is made in the contracts.

These provisions are included for National Highways Development Project (NHDP) Phase II contracts.

Declaring important roads as National Highways

†1123. DR. PRABHA THAKUR: SHRI SANTOSH BAGRODIA:

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

†Original notice of the question was received in Hindi.